

**SUPREME COURT OF INDIA
MISCELLANEOUS MATTERS TO BE LISTED ON 18-03-2020
NMD ADVANCE LIST - AL/47/2020**

39 Diary No. 4003-2019

XVII-A

M/S VENUS STAMPINGS PVT LTD AYUSH SHARMA

Versus

COMMISSIONER OF CENTRAL EXCISE DELHI IV B. KRISHNA PRASAD[R-1]

IA No.6698/2020-CONDONATION OF DELAY IN FILING and IA

No.6699/2020-CONDONATION OF DELAY IN REFILING / CURING

THE DEFECTS

96 SLP(C) No. 19649-19651/2016

IX

THE COMMISSIONER OF CUSTOMS (EXPORT) B. KRISHNA PRASAD

Versus

M/S. USMS SAFFRON CO. INC. 32 AND ANR. AND ANR. NIKHIL JAIN, [R-2]